

BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 201/9/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

Name of the Company:

Raghuvir Singh & Sons.

V/s.

Wind World India Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

SIGNATURE REPRESENTATION DESIGNATION S.NO. NAME (CAPITAL LETTERS)

PFTITIONFX

A DVIOCATE

Learned Advocate Mr. Rohit Lalwani with Learned Advocate Mr. Sanket Gupta i/b Learned Advocate Mr. Anandodaya Mishra present for Operational Creditor/Petitioner. Learned Advocate Mr. Anip Gandhi present for Respondent.

Learned Advocate Mr. Anip Gandhi filed Vakalatnama for Respondent.

Respondent shall file its objections, if any, serving a copy in advance to petitioner.

List the matter on 19.01.2018 for objection of Respondent, if any, and for hearing before admission.

MEMBER JUDICIAL

Dated this the 08th day of January, 2018.

MEMBER JUDICIAL